

#### **Guidelines for allocating seats in medical colleges**

2251. SHRIMATI RENUBALA PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has fixed any set guidelines for fixing various Central, State and other quotas like, Central pool, State pool etc. in allocation of medical, dental, clinical and para medical seats in private and Government colleges under the aegis of new Medical Council of India; and

(b) if so, the details thereof for each quota pool in private and Government colleges for Under Graduate (UG) and Post-Graduate (PG) courses?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No. However, the Government has set guidelines only for fixing seats in All India Quota Scheme with the approval of Hon'ble Supreme Court of India, in which MBBS/BDS seats to the extent of 15% of intake capacity and PG Medical/Dental courses seats to the extent of 50% of intake capacity in an academic year are contributed by all Central/State/UT Government Medical and Dental Colleges except in the States of Andhra Pradesh and Jammu and Kashmir. Fixation of State Quota seats in Government and Private colleges for Under Graduate and Post Graduate courses are decided by the concerned State/UT Government.

#### **Commercialisation of healthcare sector**

†2252. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAM JETHMALANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that healthcare system in the country has entered into the commercial sector after coming out of social service sector;

(b) if so, the reaction of Government in this regard;

(c) whether it is also a fact that the revenue earnings of big private hospitals that was Rs. 16620 per bed in 2010 has reached to Rs. 18706 per bed in 2011; and

(d) if so, whether Government will take measures to discourage this commercial trend in this sector?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

---

†Original notice of the question was received in Hindi.

As per National Accounts Statistics published by Central Statistics Office (CSO), Medical and Health is classified under the subcategory 'Community Services' within 'Service' sector.

(b) Does not arise.

(c) The Government is not aware that the revenue earnings of big private hospitals, that was Rs. 16620 per bed in 2010 has reached to Rs. 18706 per bed in 2011.

(d) Does not arise.

**Affordable treatment of cancer in the country**

2253. SHRI SHADI LAL BATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cancer patients in the country, State/UT-wise;

(b) whether Government has conducted any survey to know the number of cancer patients in the country;

(c) if so, the details thereof;

(d) whether Government has launched any scheme for providing affordable treatment of cancer;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (c) Estimated number of Cancer Cases in the country is around 28 lakhs. The figure is based on the latest report of 'Population Based Cancer Registries 2006-2008' of National Cancer Registry Programme (NCRP).

(d) to (f) The Government has recently launched a comprehensive National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) for the remaining period of the 11th Five Year Plan. The new programme envisages implementation in 100 districts across 21 States. Under NPCDCS, Government has proposed to strengthen the district hospitals to provide diagnostic services, basic surgery, chemotherapy and palliative care. The chemotherapy drugs required for cancer patients would be provided at the district hospitals. The